NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT:	SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUD	ICIAL
	SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)	-

APPLICATION NUMBER

PETITION NUMBER

: CP/666/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PRECISIONE MACHINE AND AUTO COMPONENTS

PVT LTD

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.C. Sathyenarayana

(Too A. le mylsany & 1880 Water)

1. B. Karthelyan (for S.V. Romin Rathinsum)

ORDER

Counsels representing both the parties are present. Heard. Order is reserved.

-5d r S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)